IH THE HIGH COURT OF JUDICATURE AT BOMBAY WRIT PETITION URGENT 2 OF 2020 (TO BE NUMBERED SUBSEQUENTLY)

COURT ON ITS OWN MOTION

IN RE: Extension of Interim Orders

CORAM:

Hon'ble the Chief Justice Hon'ble Shri Justice A.A. Sayed Hon'ble Shri Justice S.S. Shinde And Hon'ble Shri Justice K.K. Tated

P.C.:

ORDER JULY 15, 2020

1. Since this Bench last assembled on June 15, 2020, the situation arising out of the pandemic is yet to improve. To serve the ends of justice, the interim order initially passed on March 26, 2020, subsequently extended by orders dated April 15, 2020 and June 15, 2020 and operative till today, shall stand extended till August 31, 2020, if not directed otherwise in the meanwhile, on the same terms.

2. The protection granted by the order dated June 15, 2020 in respect of the order(s) or decree(s), referred to in paragraph 2 thereof, shall also remain in abeyance till August 31, 2020, unless directed otherwise.

3. This order be published on the official website of this Court and its copy shall also be forwarded to all concerned.

Hon'ble the Chief Justice

Hon'ble Shri Justice A.A. Sayed

Hon'ble Shri Justice S.S. Shinde

Hon'ble Shri Justice K.K. Tated